

23.9.93

Hon. Mr. Maharaaj-Din, JM.
Hon. Mr. S. Das Gupta, AM

None appeared on behalf of the parties, the case is adjourned to 2.11.93 for hearing.

Wf
AM.

DL
JM.

2.11.93

Hon. Mr. Maharaaj Din JM
Hon. Miss. Usha Sen, AM

None appeared on behalf of the parties, adjourned and list this case in the month of January 1994 for hearing.

Wf

AM.

DL
JM.

4.1.94

Hon. Mr. Maharaaj Din JM
Hon. Miss. Usha Sen AM

None appeared on behalf of the parties. The parties remained absent on two previous dates as well. The OA is dismissed in default of the parties.

Wf
AM

DL
JM.